

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
CORRIGENDUM TO THE TENDER NOTIFICATION

ROC.No.1285/2024-CPS

DATED:08-11-2024

SUB: Sealed tenders are invited from reputed **TELECOM OPERATORS / INTERNET SERVICES PROVIDERS** (other than TATA) for providing **1 Gbps 1:1** Internet Leased Line connectivity for a period of One Year to the High Court for the State of Telangana at Hyderabad.

REF: High Court's Tender Notification No.1285/2024-CPS, dated 02-11-2024.

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In continuation of the High Court's Notification cited, it is hereby informed that the High Court extended the last date of receipt of Tender Quotations for providing solution for Wi-Fi internet connectivity (1 GBPS dedicated leased line for High Court for the State of Telangana at Hyderabad, **upto 05:00 P.M. on 13-11-2024 (wednesday).**

Installation period is extended to 3 weeks


**REGISTRAR (I.T.)-CUM-
CENTRAL PROJECT COORDINATOR**